

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 725
(To be answered on the 6th February 2020)**

COLLISION OF AI FLIGHT

**725. SHRI SHANMUGA SUNDARAM K.
SHRI VELUSAMY P.**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether an Air India flight on arrival at Mumbai airport recently collided with the aerobridge and narrowly escaped the passengers and the ground handling staff;**
- (b) if so, whether the Ministry has initiated any enquiry to find out the reasons for the accident;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) whether any preventive measures have been taken by the airlines to avoid such kind of accidents in future and if so, the details thereof?**

ANSWER

Minister of State (IC) in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री (स्वतंत्र प्रभार)

(Shri Hardeep Singh Puri)

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- (a) On 01.07.2016, the left engine cowling of M/s Air India B777-200LR aircraft while operating flight AI922 got damaged while taxi in to stand no. V14 at Mumbai due to collision with aerobridge.**
 - (b) & (c) The incident was investigated by the Directorate General of Civil Aviation (DGCA). The investigation revealed that the Visual Docking Guidance System for the stand no. V14 was unserviceable. Manual marshalling was done to guide aircraft for parking in the bay. The marshaller did not ascertain about the type of aircraft before commencing marshalling the aircraft. He guided the aircraft further forward of the stop point. Accordingly, the aircraft crossed its stop point and the engine came in contact with the aerobridge resulting in damage to the engine cowling.**
 - (d) Based on the outcome of investigation, M/s Air India had revised their Marshalling Procedure. Further, corrective training was also imparted to the involved marshaller and Ramp Supervisor by M/s Air India.**
